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Title: Need to clear Ogengkal Water Scheme of Tamil Nadu early.-Laid

SHRI K.P. MUNUSAMY (KRISHNA GIRI): Dharmapur, a backward and dry district of Tamil Nadu is facing acute shortage of drinking water. This district consists of a population of 24 lakhs and they cannot get protected drinking water. now, they are getting fluoride water in 400 feet which causes vitamin deficiency. In order to provide protected drinking water from Cauvery basin a scheme was formulated by Tamil Nadu Government with the help of OECF of Japan. The estimated cost for this scheme is Rs.636.30 crore. After the completion of this scheme, two municipalities, 14 town panchayats, 13 panchayat unions and 4101 villages will be benefited. The PWD Department of Tamil Nadu have already issued no objection to get 108 million gallon of water from Cauvery basin. The scheme was sent to the Ministry of Finance (Economic Department) and to the Ministry of Rural Areas and Employment and Urban Affairs with the recommendation of Tamil Nadu Government. The Forest Department have already cleared to give 12.5 hectare of land to this scheme. Since the existing problem is continuing in between Tamil Nadu and Karnataka on sharing of Cauvery water the OECF of Japan is asking for a clearance/No Objection Certificate from the Ministry of Water Resources. Now, the Ministry of Water Resources has cleared the Fourth Phase of water scheme for Bangalore.

I request the Government for the early clearance of Ogenakal water scheme also. This scheme was formulated only for 18 lakhs odd people and another scheme will be formulated by the Tamil Nadu Government to provide protected drinking water for those people of Hosur municipality, and panchayat unions of Hosur, Dhali, Kelamangalam and Soolagiri of Dharmapuri. I request the Government to have early clearance of Oganekal water scheme also.